

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
C.P.(IB)/83(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Pravinbhai Chhaganbhai Patel

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Monaal Davawala, Adv. for Ms. Dharmishtha Raval

For the PG

: Mr. Harshil Patel, Adv. for Mr. Lalit Patel, Adv.

For the RP

: Mr. Saurabh Rachchh, Adv. Mr. Vinod Tarachand for RP

ORDER

Ld. Counsel for the PG seeks time to file reply. He is directed to file the same the same within one week.

List for further consideration on 22.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)